

**HIGH COURT OF TRIPURA**  
**AGARTALA**

NoF.40(1)-HCT/Judl/Roster/2021/ 2960

16<sup>th</sup> March, 2021

**NOTIFICATION**

It is hereby notified that Hon'ble Mr. Justice S. Talapatra will not be available for judicial work from **17.03.2021 to 19.03.2021**. However, a person desirous of obtaining an urgent order in respect of any matter scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra on **17.03.2021 (Wednesday)** & **19.03.2021 (Friday)** may mention the same before the Court of Hon'ble the Chief Justice.

The Division Bench-III comprising of Hon'ble Mr. Justice S. Talapatra and Hon'ble Mr. Justice S. G. Chattopadhyay will not sit on **18.03.2021 (Thursday)** & **19.03.2021 (Friday)**.

Hon'ble Mr. Justice S. G. Chattopadhyay will sit in Single Bench in Court No.4 on **18.03.2021 (Thursday)** & **19.03.2021 (Friday)** for the **whole day** i.e. from 10.30 AM and will take up the cases as per the Daily Cause List.

By order,

Sd/-

**(V. Pandey)**

Registrar (Judicial)

NoF.40(1)-HCT/Judl/Roster/2021/ 2961-88

16<sup>th</sup> March, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;

04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

  
16.03.24  
**Registrar (Judicial)**